

In the National Company Law Tribunal, New Delhi Bench
List of Creditors in the matter of Nutrionex Manufacturers Limited
Operational creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
			Date of receipt of claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Assessing Authority, Sonipat (Excise and Taxation Department)	NA	NA	5,048,093.00	5,048,093.00	NA	NA	NA	NA	NA	0	NA	NA
2	Assistant Commissioner (Noida Customs Commissionerate)	NA	NA	175,400,000.00	175,400,000.00	NA	NA	NA	NA	NA	0	NA	NA
3	Noida Special Economic Zone Authority	NA	NA	4,501,118.00	3,679,816.00	NA	NA	NA	NA	NA	0	NA	NA
4	AP Maritime Board Kakinada	NA	NA	21,688,223.00	12,971,490.00	NA	NA	NA	NA	NA	0	NA	NA
5	Income Tax Department	NA	NA	4,752,521,464.00	4,713,150,653.00	NA	NA	NA	NA	NA	0	NA	NA
6	EPFO	NA	NA	223,279.00	223,279.00								
Total				4,959,382,177.00	4,910,473,331.00						0		